

Security threats to atomic power plants

***228. SHRIMATI SHOBHANA BHARTIA:** Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that atomic power plants in the country are under threat from various terrorist groups and outfits;
- (b) if so, the details thereof;
- (c) the present safety and security apparatus in place in the atomic power stations; and
- (d) the steps taken by Government to protect atomic power plants in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) In view of the prevailing security scenario, the atomic establishments continue to remain prime targets of the terrorists groups and outfits.

(c) The Department of Atomic Energy (DAE) implements and monitors the various mandatory safety measures in the Nuclear Power Plants and other establishments. The Central Industrial Security Force (CISF) is the primary agency utilized by the DAE to implement the security measures in these installations.

(d) Besides the security cover provided by the CISF and the State Police Forces concerned, additional security measures are also implemented as per the recommendations of the Central Security Agencies who conduct periodic security audits of all nuclear establishments. Agencies such as the Coast Guard and the Marine Police Branch of the State Police provide security from the sea side of installations located on the coasts, while the Ministry of Defence coordinates Air Defence cover to the nuclear energy installations.

Recruitment of tribal youths for CPMFs

***229. SHRI PYRIMOHAN MOHAPATRA:** Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that a large number of tribal youths are being recruited by naxalites/maoists; and
- (b) whether Government is considering a special recruitment drive for recruiting such tribal

youths in Central Paramilitary Forces to deter them from the lure of naxalites/maoists?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):

(a) It is true that the CPI (Maoist) are targeting youth belonging to the disadvantaged strata of society, for recruitment to its armed cadres in their strongholds in the states of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Maharashtra, Orissa and West Bengal.

(b) There is no scheme of special recruitment drive for recruiting tribal youth in Central Paramilitary Forces (now called Central Armed Police Forces). However, recruitment of constables (General Duty) in Central Armed Police Forces is being done through Staff Selection Commission, wherein 20% vacancies in Border Guarding Forces and 40% vacancies in forces other than Border Guarding Forces are allotted to militancy affected areas, including Left Wing Extremism affected areas.

Salient features of Communal Violence Bill

*230. SHRI MOHAMMED ADEEB: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill has been finalized; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):

(a) No, Sir.

(b) Does not arise.

Increasing custodial deaths in Maharashtra

*231. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that incidents of custodial deaths and torture are increasing continuously, particularly in Maharashtra;

(b) if so, the details thereof;

(c) whether lack of co-ordination between Centre and State Governments is the reason behind increasing custodial deaths; and